

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

M/S SD PHARMACY PVT LTD OPERATING IN MANUFACTURE OF 'AYURVEDIC' OR 'UNANI' PHARMACEUTICAL PREPARATION AT KALAVOOR, ALAPPUZHA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s SD Pharmacy Pvt Ltd CIN No: U24231KL1989PTC005420
2.	Address of the registered office	26/1176 Dhanwanthari Bhavan Balbhavan Road Alappetty Alappuzha Kerala 688011, India
3.	URL of website	http://www.sdpharmacy.biz
4.	Details of place where majority of fixed assets are located	Factory is situated at Kalavoor, Alappuzha, majority of fixed assets are located there
5.	Installed capacity of main products/ Services	As per the information available SD Pharmacy has approximately 350 Ayurvedic products, 20 herbal cosmetics in GMP standards. The plant can be used for production of different Ayurvedic Products and capacity varies for each item. The same is available in Information Memorandum.
6.	Quantity and value of main products/ services sold in last financial year	Productions stopped since September 2021, Turn over during the period 2019-2020 Rs. 118.98 lakhs
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information Memorandum, Request for Resolution Plan and evaluation matrix will be shared by Resolution Professional with the shortlisted prospective Resolution Applicant(s) meeting the eligibility criteria as set out by Committee of Creditors and compliance with section 29A of the IBC 2016 after receiving a confidentiality undertaking as per section 29(2) of the IBC 2016 By email to cajasin.sd.rp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	By email to cajasin.sd.rp@gmail.com
10.	Last date for receipt of expression of interest	31/03/2023
11.	Date of issue of provisional list of prospective resolution applicants	10/04/2023
12.	Last date for submission of objections to provisional list	15/04/2023
13.	Process email id to submit EOI	cajasin.sd.rp@gmail.com



Jas Jose

IBB/PA-001/IP-P00695/2017-2018/11225

AFA Valid Up to 28/11/2023

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for M/s SD Pharmacy Pvt Ltd

Aluva 14/03/2023

RADHAKRISHNA FINANCE PVT. LTD.

CIN: U65910GJ1998PTC033813